

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 3629
TO BE ANSWERED ON 21.12.2015

Varied Admission Norms

3629. SHRI PINAKI MISRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government received any representation from the parents/parents association of admission seekers/ students association highlighting the problems due to declaration of varied admission dates/closure dates in the colleges;
- (b) if so, the details thereof; and
- (c) the corrective steps taken by the Government in this regard?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) to (c): The University Grants Commission (UGC) has informed that it has notified provisions regarding commencement dates for classes in a year and declaration of results. The UGC (Minimum standards of instructions for the grant of the first degree through formal education) Regulations (First Amendment), 2007 and UGC (Minimum standards of instructions for the grant of the Master's degree through formal education) Regulations (First Amendment), 2007 specify the following:

“Every university shall ensure that the classes for courses in subjects other than professional courses for the first year students shall commence by not later than the first week of August and for the students of second year onwards, by not later than the third week of July. The results for all the courses shall be declared by not later than last week of June. A flexibility of up to two weeks may be allowed for professional courses in commencement of classes for students of 2nd year and later keeping in view the requirement of project work, summer schools and internship, etc in professional courses”.
